

In light of order dated 02.01.21 , Daily report as regards online Certified copy of requisitions (as on 24.09.2022) :-

1. Total nos. of transactions	:-	3340
(Online requisition for certified copy of orders and judgment)		
2. Total nos. of compliance	:-	3270
3. Total nos. of requests pending	:-	70

Reasons for non- compliance of the requests:-

(i) Files not received from the concerned sections	:-	53
1. Cr. MP-949/2012		
2. WPC – 5851/2017		
3. WPC-3441/2017		
4. WPC-1146/2016		
5. WPC-2669/2011		
6. BA-285/2022		
7. WPC-1613/2008		
8. WPC-3575/2011		
9. ABA-3873/2022		
10. ABA-7752/2019		
11. WPC-843/2022		
12. ABA-2867/2022		
13. WPC-3061/2021		
14. WPC-274/2017		
15. WPC-1633/2010		
16. WPC-6876/2019		
17. WPC-5051/2019		
18. WPC-2538/2017		
19. WPC-5091/2019		
20. MA-167/2009		
21. WPC-7412/2011		
22. WPC-1780/2020 VIDE		
23. WPC-1026/2007		
24. WPC-2232/2021		
25. MA-481/2014 BEING ISSUED		
26. WPC-3976/2019		
27. WPC-404/2021 BEING ISSUED		
28. ABA-3698/2022 VIDE		
29. C.REV-88/2019		

30. WPC-3445/2021
31. Cr. MP-3005/2018
32. WPC-2211/2010
33. WPC-253/2020 VIDE
34. WPC-4847/2021
35. BA-7707/2022
36. WPC-5164/2018 VIDE
37. ABA-2577/2022 BEING ISSUED
38. Cr. MP-3459/2019
39. CMP-389/2015
40. WPC-7667/2012 BEING ISSUED
41. WPC-3547/2022
42. WPC-40/2022
43. WPC-1269/2022
44. LPA-586/2018
45. WPC-5348/2007
46. Cr. MP-2009/2021
47. WPC-5750/2010
48. WPC-3334/2016
49. BA-3871/2020
50. WPC-2825/2022 BEING ISSUED
51. Cr. MP-3041/2022
52. WPC-28/2021
53. ACQ APP -12/2021 BEING ISSUED

(ii). No. of Requisitions in which reason for non-compliance

has been mentioned below

:-

17

A)- TR2087130821024613 – WPC – 4254/2015:- uploaded Order date 17.01.17 does not tally with the original order sheet.

B)- a. TR22446270821063007- CR. MP – 3781/2018, TR2341030921100239 – CR. MP – 3781/2018,

TR4979030322011853- CR. MP-3781/2018 Uploaded order does not tally with the original order.
(ie. Quashing order date 18.09.18 typed as 18.09.8)

C)- TR2322010921035600- WPC – 1100/2016 :- Uploaded order contain extra order pages that does not tally with required order.

D)- TR2317010921031603- WPC – 1135/2016:- uploaded order does not tally with the required order ie. 27.09.16.

E)- TR2391050921024324- MA- 322/2014:- uploaded order does not tally with the original order ie. 05.07.2021. (S.L. NO. of respondent.)

F)-TR3297291021045709-WPC-4590/2012 does not tally with original order sheet

a. In place of order dated 05.10.2012 shows order dated 14.09.2012

b. In place of order dated 03.08.20016 shows order dated 05.10.2012

C. In order dated 14.09.2012 the name of Hon'ble Judge is missing at bottom

d. In order dated 09.05.2018 one extra sheet is added.

G) TR3545301121105040-WPC-6085/2010-in place of order dated 22.06.2017 shows order dated 05.02.2014

H) TR 3824161221033307- wpc-3480/2013 does not tally with original order sheet.

I) TR-4756200222015527- wpc-141/2015 order dt. 11/04/2016 uploaded in place of order dt. 25/01/2017

J) TR-4593100222053630 wpc -4444/2013 order dt. 23/01/2015 uploaded in place of order dt. 28/08/2015

K) TR-5098100322092356 Cr. MP-1360/2015 In SL.NO. 4 to 9 not uploaded correct date wise on net.

L) TR-5641270422045659 WPC- 3962/2014 Party name does not tally with original order sheet.

M) TR-6456010722111657 Cr. MP-210/2022 Case No. appears wrong uploaded copy.(Cr. Mp -213/2022 instead of Cr. Mp- 210/2022)

N) TR-6773190722114219 WPC 4444/2013 in order dt. 28/08/2015 uploaded order dt. 23/01/2015, in order dt. 3/11/2017 uploaded order dt.3/7/2015 and in order dt. 24/05/2017 uploaded order dt.28/05/2015

O) TR5742060522105436 wpc-3660/2009 The word "I Agree" not mentioned in page no 52 in uploaded copy.

Pooja
24/09/2022.